

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 777/2004

(From the judgement and order dated 21-22/05/2003 in CRLA 1136/95
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

IDRISH BHAI DAUDBHAI

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With appln(s). for bail, exemption from filing O.T., permission
to place addl. documents on record and office report)

Date : 06/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Mr. R.K. Jain, Sr.Adv.
Mr. Sanad Ramakrishnan, Adv.
Ms. Ranjeetha Rohtagi, Adv.
for M/s. P.H. Parekh and Co., Advs.

For Respondent (s)Ms. Hemantika Wahi,Adv.
Ms. Archana P. Khopde, Adv.
Ms. Aruna Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

The applications for exemption from filing official translation and permission to place additional documents on record are allowed.

Leave granted.

The hearing of the appeal is expedited.

[Alka Dudeja]
Court Master

[Kanwal Singh]
Court Master